

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH KOLKATA

M.A. NO. 12/2024/EZ

ARISING OUT OF

O.A. NO. 14/2017/EZ

TRIBUNAL IN ITS OWN MOTION



..... PETITIONER

-Vs-

STATE OF WEST BENGAL & ORS.

..... RESPONDENTS

AFFIDAVIT OF COMPLIANCE ON BEHALF OF THE DEPARTMENT of URBAN
DEVELOPMENT AND MUNICIPAL AFFAIRS, GOVERNMENT OF WEST BENGAL
IN ACCORDANCE WITH THE DIRECTION OF HON'BLE NATIONAL GREEN
TRIBUNAL, EASTERN ZONE BENCH, KOLKATA

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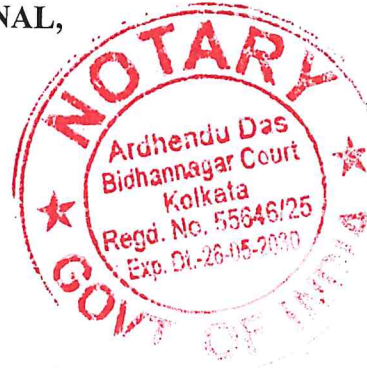
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Filed by:

15 JUL 2026

ARDHENDU DAS
★ NOTARY ★
GOVT. OF INDIA
Regd No 55646/25
Bidhannagar Court
Dist.-North 24 Pgs

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH KOLKATA
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Most Respectfully Sheweth:

I, Nandini Ghosh, daughter of Samir Dasgupta, aged about 58 years, by occupation - service, working for gain as Secretary, Urban Development and Municipal Affairs Department, Government of West Bengal, having office at 'Nagarayan', DF -8, Sector - 1, Salt lake, Kolkata - 700064, do hereby solemnly affirm and state as under:-

1. That I am the Secretary, Department of Urban Development and Municipal Affairs, Government of West Bengal. I am well acquainted with the facts and circumstances of the case and I have been duly authorized to affirm this affidavit on behalf of the Urban Development & Municipal Affairs Department, Govt. of West Bengal.
2. That the Hon'ble NGT has heard the matter on 12.11.2025, 09.03.2026 & 27.04.2026 and after hearing the same, Hon'ble NGT has been pleased to pass the order dated 27.04.2026 directing *inter-alia* that *an additional affidavit by respondent no. 1 and responses by respondents no. 3, 5, 7 and 8 may be filed.*
3. That in paragraph no. 08 of the Solemn Order dated 12.11.2025 passed by Hon'ble NGT directed *inter-alia* that *Respondents no. 1, 2, 4, 6 and 9 are directed to file their affidavits with all requisite details in respect of all the three mentioned aspects specifically mentioning, (a) Action taken for removal of solid waste already dumped and preventing further dumping of solid waste; (b) Identification and removal of encroachment and preventing further encroachments;*

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and (c) Action taken for tapping of the drains and preventing discharge of untreated sewage/industrial effluents in the canal.

4. That in paragraph no. 07 of the Solemn Order dated 09.03.2026 Hon'ble NGT has been pleased to direct *inter-alia* that responses by respondents no. 3, 5, 7 and 8 may also be filed.

5. That I say that in compliance with the paragraph no. 08 (a) of the Solemn Order dated 12.11.2025 passed by Hon'ble NGT, a report dated 24.02.2026 has been submitted by the State Urban Development Agency (SUDA), Government of West Bengal. The photocopy of the Report as received from SUDA has been attached as part of the Affidavit and marked as **Annexure R-1**.

6. That I say that in compliance with the paragraph no. 08 (c) of the Solemn Order dated 12.11.2025 passed by Hon'ble NGT, a report dated 30.03.2026 has been submitted by the GAP Sector, KMDA. The photocopy of the Report as received from KMDA has been attached as part of the Affidavit and marked as **Annexure R-2**.

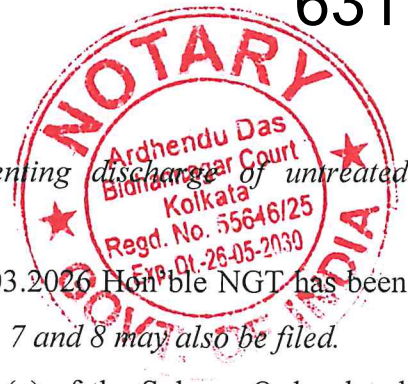
7. That I say that in compliance with the paragraph no. 08 (c) of the Solemn Order dated 12.11.2025 passed by Hon'ble NGT and in reference to Prafullakanan STP-I in South Dum Dum Municipality, the Administrative Approval and Financial Sanction (AA&FS) had been issued on 29.01.2024 and the first instalment of ₹100 lakh has been sanctioned and released from the SWM/LWM Head of Account for the said project vide Memo No. 40(Sanction)/UDMA-13014(11)/23/2023-BDG-MA SEC dated 24.06.2026. The photocopy of the AA & FS no. 122/UDMA-13014(11)/23/2023-BDG-MA SEC dated 29.01.2024 and Memo No. 40(Sanction)/UDMA-13014(11)/23/2023-BDG-MA SEC dated 24.06.2026 as received from Budget Section of the UD & MA Department have been collectively attached as part of the Affidavit and marked as **Annexure R-3 colly**.

8. That I humbly state that in compliance with the aforesaid Order dated 12.11.2025, 09.03.2026 & 27.04.2026 passed by Hon'ble NGT, the Department of Urban Development and Municipal Affairs has taken up necessary steps for Solid, Liquid and Legacy Waste Management for abatement of pollution in Kestopur and Bagjola Canals. The progress of different Short Term & Long-Term Measures taken with respect to Sewerage Treatment Plants (STPs), Faecal Sludge Treatment Plants (FSTP), Mechanism of Solid Waste Management, Bio Remediation are given below:-

A. **Liquid Waste Management** : On the basis of the Reports received from **KMDA**,

1. **Status of STPs**

i) **Details of Functional STPs**



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Sl no.	Location	Installed capacity in Million Litres per Day (MLD)	Name of Drains /Outfalls connected with STP	Remarks, if any
1.	Street No. 626, AA-IIB, New Town	14	Bagjola Canal	SCADA supported with well equipped Laboratory
2.	Plot No. IIC/BLK/12 on Street No. 666, AA-IIC, New Town	31	Bagjola Canal	SCADA supported with well equipped Laboratory
3	Canal Bank Road, AA-IIID, New Town	24	Bagjola Canal	SCADA supported with well equipped Laboratory
4.	Dhiler Bheri	25	-----	Natural Sewage Treatment Process
5.	17 no. Ward of Bidhannagar Municipal Corporation	27	Cantonment Canal	Under the supervision of Salt Lake Reclamation & Development Circle

ii) Number of STPs under different stages of execution

Sl. No.	Location	Proposed Capacity	Present Status
1	For Kestopur Canal proposed STP	41MLD	Under Tendering / proposal stage
2.	At Bonhooghly in Baranagar Municipality	8.7 MLD	Since the proposed 8.7 MLD STP is located upstream of the proposed Interception & Diversion (I & D) point near the 60 MLD Baranagar STP, is no longer technically required.

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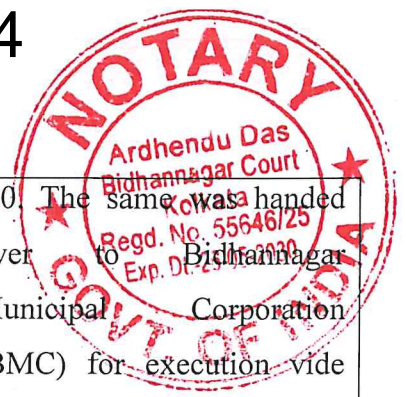
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			The waste water intended to be treated at the proposed 8.7 MLD STP can now be intercepted and diverted to the existing 60 MLD Baranagar STP, optimizing infrastructure and resource utilization.
3.	At Prafullakanan in North Dum Dum Municipality	33 MLD	In compliance of the observation from PCC on DPR, revision of the same is under process. KMDA will submit the revised DPR along with compliance report to PCC observation.
4.	At Prafullakanan STP-I in South Dum Dum	27 MLD	Work is in progress. The first instalment of ₹100 lakh has been sanctioned and released from the SWM/LWM Head of Account for the said project vide Memo No. 40(Sanction)/UDMA-13014(11)/23/2023-BDG-MA SEC dated 24.06.2026.
5.	At Jatragachi in Bidhanagar Municipal Corporation	7.5 MLD	In order to prevent discharge of untreated sewage or industrial effluent into the Bagjola Canal, a DPR amounting to Rs. 46.74 crore was initially prepared by KMDA and approved under AMRUT

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			2.0. The same was handed over to Bidhannagar Municipal Corporation (BMC) for execution vide Memo No. 12/CE/GAP/W&S/KMDA/DPR/06/2021 dated 07.04.2022. Subsequently, the project was transferred to the Ring-Fenced Fund on 16.05.2023. After obtaining the Administrative Approval and Financial Sanction (AA&FS) for the said project vide Memo No. 1243/UD&MA-13014(11)/12/2023-BDG-MA SEC dated 12.12.2024, the tender process was initiated and the Work Order was issued on 11.06.2025. The work is currently in progress under Bidhannagar Municipal Corporation.
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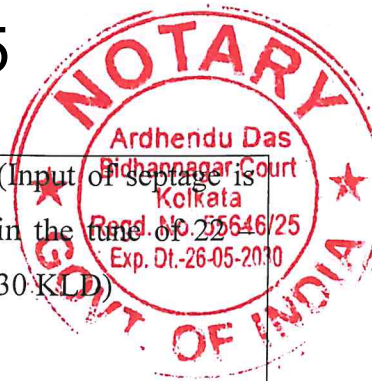
The photocopy of the compiled Reports as received from GAP Sector, KMDA, BMC, SLRDC have been collectively attached as part of the Affidavit and marked as **Annexure R-4** colly.

2. **Status of FSTP** : On the basis of the Reports received from KMDA,

Details of Functional FSTP

Sl. No.	Location	Installed capacity	Capacity currently utilized
1.	Mathkal, Ward no.: 3, South Dum Dum	30 KLD	30 KLD

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	Municipality. Baranagar-Kamarhati STP Complex (KMDA)– Presently it is treating the Faecal sludge generated in South Dum Dum Municipality.		(Input of septage is in the tune of 22 – 30 KLD)
2	Mathkal, Ward no.: 3, South Dum Dum Municipality Baranagar-Kamarhati STP Complex (KMDA) – Presently it is treating the Faecal Sludge generated in North Dum Dum, Dum Dum and Baranagar Municipality.	30 KLD	30 KLD (Input of septage is in the tune of 22 – 30 KLD)

B. Details of Netting done in the outfalls/drains with frequency of cleaning: On the basis of the Reports received from SUDA

Sl. No.	ULB Name/ Executing Agency Name	No of Drains/Outfall Is draining into Bagjola- Kestopur Canals	No of drains covered under netting	Present Status
1	Kolkata MC	14	14	Screen Installed and cleaned regularly and transported by covered vehicle
2	Bidhannagar MC	6	6	
3	Dum Dum	2	2	
4	South Dum Dum	4	4	
5	North Dum Dum	1	1	
6	Kamarhati	12+4	16	
7	Madhyamgram	2	2	

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8	New Town Kolkata Development Authority (NKDA)	19	19	Operational and daily during monsoon period from July to September and once in every 15 days. Transferred to dumpsite through covered Truck. Real Time Monitoring through AMC.
Total drain/outfalls			64	

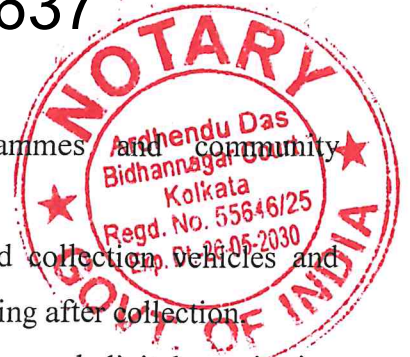
A. Fresh Municipal Solid Waste Management : On the basis of the Reports received from SUDA ,

- (1) The Bagjola–Kestopur canals corridor runs through a highly urbanized zone. The eight Urban Local Bodies (ULBs) located along the said corridor generate approximately **4,646 TPD** of fresh municipal solid waste.
- (2) **Door-to-door collection has been achieved in all 373 wards (100%)**, ensuring that the entire quantity of fresh waste generated is collected and transported daily. Of the total waste collected, about **2,343.5 TPD** is collected as segregated wet waste, **632 TPD** as segregated dry waste and **1,670 TPD** continues to be collected as mixed waste, indicating the need for further strengthening of source segregation.
- (3) Out of **373 wards**, **196 wards have achieved full source segregation**, while **179 wards have partial segregation**.
- (4) **North Dum Dum Municipality** has already achieved **100% source segregation**, while **Madhyamgram Municipality** has also attained full segregation in all its wards.

(1) Action Plan for ensuring 100% Collection, Transportation and Source Segregation: As the reports received from SUDA,

- (a) Sustain **100% door-to-door collection** in all wards through daily collection of segregated municipal solid waste.
- (b) Achieve **100% source segregation** of wet, dry, sanitary and special care wastes in all households, commercial establishments and bulk waste generators within the committed timelines in compliance with the directions of the Hon'ble Supreme Court in **Civil Appeal No. 6174 of 2023**, the **Solid Waste Management Rules, 2026**, and the orders of the Hon'ble National Green Tribunal.

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- (c) Intensify IEC campaigns, citizen awareness programmes and community participation to promote segregation at source.
- (d) Ensure the availability of **colour-coded bins**, segregated collection vehicles and separate transportation of wet and dry waste to prevent mixing after collection.
- (e) Strengthen monitoring by deploying sanitation supervisors and digital monitoring systems, including GPS-enabled vehicles and mobile-based reporting.
- (f) ULBs to frame and enforce bye-laws under the Solid Waste Management Rules, 2026, wherever required.
- (g) ULBs to levy user charges and impose spot fines and other penalties for non-segregation, littering, open dumping and other violations, in accordance with the Solid Waste Management Rules, 2026 and the applicable municipal laws and notified bye-laws.
- (h) ULBs to conduct regular enforcement drives and inspections to ensure compliance with the Solid Waste Management Rules, 2026 and the relevant provisions of the West Bengal Municipal Act, 1993, the Kolkata Municipal Corporation Act, 1980 and the West Bengal Municipal Corporation Act, 2006.
- (i) Conduct periodic ward-wise performance reviews by the respective ULBs, District Administration and the Urban Development & Municipal Affairs Department to monitor progress and address operational gaps.
- (j) Ensure that no collected municipal solid waste is dumped into or along the **Bagjola-Kestopur Canal**, thereby preventing secondary pollution and maintaining environmental compliance.

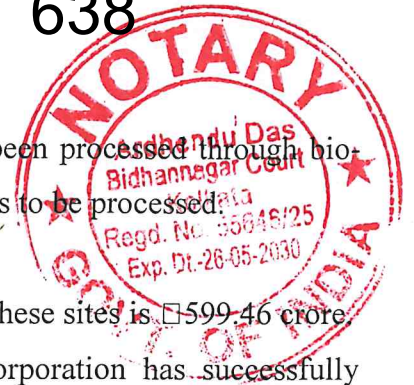
The aforesaid measures are aimed at achieving **100% source segregation, collection, transportation and scientific processing of fresh municipal solid waste** generated by all eight ULBs, in compliance with the directions of the Hon'ble Supreme Court in **Civil Appeal No. 6174 of 2023**, the **Solid Waste Management Rules, 2026**, and the orders of the Hon'ble National Green Tribunal.

B. Long Term Measures (Legacy Waste Management) : On the basis of the Reports received from SUDA ,

(1) Status of bio-mining & bio-remediation of legacy waste of the 8 ULBs:

- a) A total of six legacy waste dump sites have been identified.
- b) The identified dump sites occupy an area of approximately 172.62 acres and contain an estimated 95.49 lakh MT of legacy waste.

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- c) Out of this, approximately 34.54 lakh MT has already been processed through bio-mining and bio-remediation, while 60.95 lakh MT remains to be processed.
- d) About 72.69 acres of land has been reclaimed so far.
- e) The total estimated budget earmarked for remediation of these sites is ₹599.46 crore.
- f) Among the identified sites, Bidhannagar Municipal Corporation has successfully completed bio-mining and bio-remediation of the Mollar Bheri legacy waste dump, resulting in complete reclamation of the 55-acre site.

C. Action Plan for Bio-mining & Bio-remediation of Legacy Waste: On the basis of the Reports received from SUDA ,

- (a) Complete bio-mining and bio-remediation of the remaining 60.95 lakh MT of legacy waste within the timelines committed by the respective ULBs.
- (b) Expedite completion of all pending procurement activities, including tendering, award of work orders and mobilization of agencies for the sites where processing has not yet commenced.
- (c) Ensure scientific bio-mining in accordance with the Solid Waste Management Rules, 2026 and the CPCB Guidelines for Bio-mining/Bio-remediation of Legacy Waste Dumpsites.
- (d) Recover recyclable materials through authorized recyclers, utilize combustible fractions for RDF/co-processing in cement plants or waste-to-energy facilities, reuse stabilized soil-like material after quality assessment, and dispose of inert residues in engineered sanitary landfills.
- (e) Implement robust environmental safeguards, including leachate collection and treatment, dust suppression, fire prevention, odour control, and monitoring of ambient air, groundwater and surface water quality during remediation.
- (f) Reclaim and scientifically develop the recovered land for waste management infrastructure, green buffers, public utilities or other permissible purposes in accordance with applicable environmental norms.
- (g) Prevent any fresh dumping of municipal solid waste at remediated legacy waste sites by ensuring that all fresh waste generated by the ULBs is diverted to authorized processing facilities.
- (h) Conduct monthly monitoring of physical and financial progress by the Urban Development & Municipal Affairs Department, SUDA and the District Administration to ensure timely completion of the projects.

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- (i) Submit periodic compliance reports on legacy waste remediation to the competent authorities in compliance with the directions of the Hon'ble Supreme Court in Civil Appeal No. 6174 of 2023 and the orders of the Hon'ble National Green Tribunal.

The above action plan is intended to ensure the time-bound bio-mining and bio-remediation of all identified legacy waste dump sites, complete recovery and scientific utilization of reclaimed land, and elimination of environmental pollution. Necessary steps are being taken to ensure strict compliance with the directions of the Hon'ble Supreme Court in Civil Appeal No. 6174 of 2023, the provisions of the Solid Waste Management Rules, 2026, and the orders passed by the Hon'ble National Green Tribunal, so as to achieve scientific management of municipal solid waste in a sustainable and environmentally sound manner.

D. C&D Waste Processing Plant:

A 500 TPD C&D Waste processing plant is in operation at Kolkata Municipal Corporation. The photocopy of the SWM Reports inter-alia includes fresh waste, legacy waste and transportation, collection as received from SUDA have already been attached as part of the Affidavit and marked as **Annexure R-1**

9. That I say that regular and strict monitoring is being done by the Department at regular intervals by the Additional Chief Secretary and other Senior Officials through Review Meetings, Site Inspection Reports from the engineers in order to ensure timely completion of different Short Term & Long-Term projects and for betterment of Solid, Liquid and Legacy Waste Management.
10. That the statements made in the above Paragraphs are based on information derived from the record which are usually kept and maintained by the answering respondents in the ordinary course of business and which I believe to be true and rest thereof are my humble submission before this Hon'ble National Green Tribunal.

Nandini Ghosh

Deponent

NANDINI GHOSH, IAS
Secretary
Department of Urban Development &
Municipal Affairs
Govt. of West Bengal

15 JUL 2026

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VERIFICATION

I, the deponent above named do hereby verify that the contents of the above affidavit are true which are derived from the relevant office records. No part of it is false and nothing material has been concealed there from.

Verified at Kolkata on this ____ day of July, 2026.

Nandini Ghosh

DEPONENT

The deponent is identified by me.

Advocate

Parashuram Das

NANDINI GHOSH, IAS
Secretary
Department of Urban Development &
Municipal Affairs
Govt. of West Bengal

Solemnly Affirmed & Declared Before
me on Identification of Ld. Advocate

ARDHENDU DAS
NOTARY GOVT. OF INDIA
Regd. No. 55646/25
Bidhannagar Court, North 24 Pgs

ARDHENDU DAS

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15 JUL 2026



GOVERNMENT OF WEST BENGAL
URBAN DEVELOPMENT AND MUNICIPAL AFFAIRS DEPARTMENT
STATE URBAN DEVELOPMENT AGENCY

"ILGUS BHAVAN", HC Block, Sector III, Bidhannagar, Kolkata – 700 106, West Bengal

☎33-6636 6600, e-mail : wbsudadir@gmail.com

Report in reference to the letter vide no. 209/ENV/15017/15/2024 dated. 121.02.2026 of Environment Department and Letter vide, no. 848(8)/UDMA-15011(15)/30/2020-LS-UD-Part(1) dated. 01.12.2025 & vide, no. 52(8)/UDMA-15011(15)/30/2020-LS-UD-Part(1) dated. 22.01.2026 of UD&MA Department regarding MA.12/2024/EZ arising out of OA No.14/2017/EZ [Tribunal on its own motion Re: Kestopur and Bagjola Canals]

1. Action already taken / proposed to be taken in compliance with the orders and directions of the Hon'ble NGT (with special reference to the solemn order dated 12.11.2025).

Reply : In respect of Solid Waste Management necessary reports have been posted at **Annexure 1 to 4.**

2. Action taken for removal of solid waste already dumped and measures adopted to prevent further dumping of solid waste into the canals.

Reply:

- ✓ All the respective ULBs have clean the dump Solid Waste beside the canal. They have deployed Nirmal Sathis to supervise the littering activities by the residents and also by the floating population and try to motivate/mobilize them not to litter the canal area. In spite of that if some littering occurs, the Nirmal Bandhus of the ULBs take immediate action to collect and dispose that. Further all these ULBs have installed iron netting at the disposal point of their drains to the canal and established the system of regularly cleaning of the same.

3. Steps taken for identification and removal of encroachments and measures to prevent further encroachment.

Reply : All these ULBs have identified the encroached points and taken several measures to clear up the space. To prevent further encroachment the ULBs are taking help of local Councillor and the already deployed Nirmal Sathis and Nirmal Bandhus.

4. Budgetary allocation for each project.

Reply : For Fresh Waste Processing the Budgetary Allocation for setting up the plant is placed at Annexure-2 and for Legacy Waste Processing the Budgetary Allocation is placed at Annexure-3.

5. Target completion date/timeline (with reasonable margin) for making each project functional.

Reply : For Fresh and Legacy Waste Processing target timeline for completion are placed at Annexure 2 and Annexure- 3 respectively.

Chandhan
24.02.2024
Director.

State Urban Development Agency



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GOVERNMENT OF WEST BENGAL
URBAN DEVELOPMENT AND MUNICIPAL AFFAIRS DEPARTMENT
STATE URBAN DEVELOPMENT AGENCY

"ILGUS BHAVAN", HC Block, Sector III, Bidhannagar, Kolkata - 700 106, West Bengal

☎ 33-6636 6600, e-mail : wbsudadir@gmail.com

6. Monitoring mechanisms and measures adopted to ensure completion of project works within the stipulated time frame.

Reply :

Legacy Waste Processing

- ✓ Deployed manpower from State and ULB level for observing and keeping record of daily input of Legacy Waste and output of processed fractions.
- ✓ Through real time monitoring system
- ✓ Weekly visit of Nodal Engineers from the State for monitoring and resolution of disputes.
- ✓ Monthly visit of Nodal Officers from the State for monitoring on field.
- ✓ Weekly review (every Tuesday) with the agencies and ULBs through video conference.

Fresh Waste Processing

- ✓ Deployed manpower from ULBs level for observing and keeping record of daily input of fresh Waste and output of processed fractions
- ✓ Through real time monitoring system (presently at the sites where agencies have been engaged).
- ✓ Weekly visit of Nodal Engineers from the State for monitoring and resolution of disputes.
- ✓ Monthly visit of Nodal Officers from the State for monitoring on field.
- ✓ Weekly review (every Monday) with the agencies and ULBs through video conference.

Shanthan
26.02.2021
Director, SUDA

Director.
State Urban Development Agency

Annexure-1

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Annexure-1

Status of per day Collection & Transportation of Fresh Waste of 8 ULBs of West Bengal beside Bagjola-Kestopur Canals														
Sl No	District	ULB	No. of ward	Population (Census 2011)	Per day Generation of fresh waste (TPD)	Door to door collection of fresh waste in no. of wards		Collection of segregated fresh waste in no. of wards		Quantity of fresh waste being collected & transported per day (TPD)				Tentative timeline for ensuring 100% segregation
						Full	Partial	Full	Partial	Wet Waste	Dry Waste	Mixed Waste	Total	
1	North 24 Parganas	Baranagar	34	2,45,213	134	34	0	23	11	67.00	35.00	32.00	134	Sept, 26
2	North 24 Parganas	Bidhan Nagar MC	41	6,34,107	287	41	0	8	33	119.00	93.00	75.00	287	Sept, 26
3	North 24 Parganas	Dum Dum	22	1,14,786	50	22	0	16	8	28.00	13.00	9.00	50	Sept, 26
4	North 24 Parganas	Kamarhati	35	331163	128	35	0	30	5	62.00	44.00	22.00	128	Sept, 26
5	North 24 Parganas	Madhyamgram	28	1,96,127	62	28	0	28	0	36.50	22.00	3.00	62	Aug, 26
6	North 24 Parganas	North Dum Dum	34	2,49,142	30	34	0	34	0	20.00	10.00	0.00	30	Achieved
7	North 24 Parganas	South Dum Dum	35	4,03,316	287	35	0	30	5	171.00	55.00	61.00	287	May, 26
8	Kolkata	Kolkata MC	144	4594718	3668	144	0	27	117	1840.00	360.00	1468.00	3668	Apr '26
		Total =	373	6768572	4646	373	0	196	179	2343.5	632	1670	4645.5	

Ranbar
24.02.2018
Director.
State Urban Development Agency

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Annexure-2

Action plan for ensuring 100% processing of fresh waste of 8 ULBs of West Bengal beside Bagjola-Kestopur Canals

Sl. No.	Name of District	ULB	No. of ward	Population (Census 2011)	Waste Generation (TPD)	Waste being processed per day (TPD)	Gap in processing (TPD)	Break up details of waste processing					Action plan to process 100% of waste						Remarks
								Energy plants (Waste to energy plants)	Bio-Compost units	Used in Cement units	Land Fill Sites	MRF	Budget outlay (Rs. In Cr)	DPR Prepared for Plant Infrastructure works (Yes/No)	Tender Published for engagement of agency for Plant Infrastructure works (Yes/No)	Work Order Issued to agency (Yes/No)	Infrastructure Work Started by agency (Yes/No)	Time line for starting of 100% processing of Fresh waste	
1	North 24 Parganas	Baranagar	34	2,45,213	134	390	0	0	214.5	23.4	39	113.1	70.91	Yes	Yes	Yes	Yes	Started	644
2	North 24 Parganas	Dum Dum	35	2,78,435	163														
3	North 24 Parganas	South DumDum	24	1,52,783	40														
4	North 24 Parganas	North Dum Dum	23	1,25,058	53														
5	North 24 Parganas	Kamarhati	41	6,34,107	287	0	287	0	0	0	0	0	17.52	Yes	Yes	Yes	Yes	Sept, 2026	
6	North 24 Parganas	Bidhanagar Municipal Corporation	24	1,47,221	44	0	44	0	0	0	0	0	38.33	Yes	Yes	No	No	Dec, 2026	
7	North 24 Parganas	Madhyamgram	23	1,32,806	46	16	30	0	8.8	0.96	1.6	4.64	9.86	Yes	Yes	No	No	Dec, 2026	
8	Kolkata	Kolkata MC	144	4,59,4718	3668	609	3059	5	500	2	0	102	600.00	Yes	Yes	Yes		Sept., 2027	KMC has engaged Consultant for preparation of DPR for designing several options for Solid Waste Processing at the newly allotted 73 hector land at Dhapa.
		Total =	348	6310541	4435	1015	3420	5	723.3	26.36	40.6	219.74	736.61						

26-02-2024
Director.

Annexure-3

Status of Bio-mining & Bio-remediation of Legacy Waste of 8 ULBs of West Bengal beside Bagjola-Kestopur Canals

Annexure-3

Status of Bio-mining & Bio-remediation of Legacy Waste of 8 ULBs of West Bengal beside Bagjola-Kestopur Canals

Sl No	District	ULB	No. of Legacy waste sites	Location of site	GPS coordinate (Lat & Long)	Area of Dump Site (in acre)	Quantity of Waste in each site (MT)	Quantity of legacy waste processed (MT)	Quantity of Legacy Waste to be processed (MT)	Timeline to complete processing at each site	Area Reclaimed (in Acre)	Process adopted to remediate at each site	Earmarked Budget (Rs. In Crore)	Action plan to remediate and recover the sites			
														RFP prepared for engagement of agency for processing (Y/N)	Tender floated (Y/N)	Work order issued to Agency for processing (Y/N)	Processing Work Started (Y/N)
1	KOLKATA	Kolkata MC	2	Garden Reach DHAPA Under W-58 OF BR-VII/KMC	Lat 22.530578° N Long 88.291576° E 22°32'32.6" N 88°25'17.6" E	19.77 60	150000 6000000	125000 1813000	25000 4187000	Sept, 26 Dec, 28	2 8	Biomining and Bio Remediation Biomining and Bio Remediation	82.50 330.00	Yes Yes	No No	No No	
2	NORTH 24 PARGANAS	Madhyamgram	1	Digberia	22.69264° N 88.50134° E	7.17	203768	116068	87700	June, 27	1.19	Biomining and Bio Remediation	11.21	Yes	Yes	No	No
3	NORTH 24 PARGANAS	Bidhannagar MC	1	Mollar Bheri	22.35°52' N 88.26°47' E	55	300000	300000	0	Completed	55	Biomining and Bio Remediation	16.50	NA	NA	NA	
4	NORTH 24 PARGANAS	Baranagar	1	Pranodnagar, Beside Belghoria Expressway	22.648657N, 88.397365E	22.68	1945400	1015000	930400	Dec, 28	6	Biomining and Bio Remediation	107.00	Yes	Yes	Yes	Yes
5	NORTH 24 PARGANAS	Dum Dum															
6	NORTH 24 PARGANAS	North Dum Dum															
7	NORTH 24 PARGANAS	South Dum Dum	1	Matagiri Harna Pally, Kamarhati	22.679309N, 88.379746E	8.00	950000	84630	865370	Dec, 28	0.5	Biomining and Bio Remediation	52.25	Yes	Yes	Yes	Yes
8	NORTH 24 PARGANAS	Kamarhati															
		TOTAL	6			172.62	9549168	3453698	6095470		72.69		599.45				

Director.

State Urban Development Agency

Status of Construction and demolition waste management of 8 ULBs of West Bengal beside Bagjola-Restopur Canals

Sl No	District	ULB	Total per day generation of C&D waste (TPD)	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity utilization	Remarks
1	North 24 Parganas	Baranagar	10.12	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
2	North 24 Parganas	Bidhan Nagar MC	26.16	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
3	North 24 Parganas	Dum Dum	4.73	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
4	North 24 Parganas	Kamarhati	13.66	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
5	North 24 Parganas	Madhyamgram	8.09	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
6	North 24 Parganas	North Dum Dum	10.29	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
7	North 24 Parganas	South Dum Dum	16.64	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
8	Kolkata	Kolkata MC	245.65	500	
		Total =	335.34	500	


 Director. 24-02-2021
 State Urban Development Agency

#measure - K 2

ACTION TAKEN REPORT 647 KMDA FOR BAGJOLA CANAL
AS ON 30/03/2026

- 29

For total identified 174nos of outfall falling into Bagjola canal(Starting from BT road upto Jatragachi),and 17 nos outfall falling in Tatia khal which is meeting at the starting point at Bagjola khal near BT road. 11 nos of land were identified for construction of STP. The details of the interception of the drains falling into Bagjola Canal to the 11 nos proposed STP which was proposed initially are as follows-

SI No.	Name of STP	Proposed Capacity (MLD)	Nos of drains Proposed to be intercepted	Nature of land
1	STP-1	31	17 (TA-1-TA-8, TB-1toTB-9)	Private Land
2	STP 2	27.5	11 (TA 9-TA 14A)	Private Land
3	Baranagar STP	8.70	5 (TB 10-TB 14A)	Govt. Land
4	STP 3	29	39(TA 15-TA 38)	Private Land
5	STP 4	18.00	1 (TB 15)	Private Land
6	STP 5	63.00	1 (TA 39)	Private Land
7	STP 6	28.60	57(TA 40-40A-TA 41),(TA 42-TA-67), (TA-69-72),(TB 16-TB 30)	Private Land
8	Prafulla Kanan STP 1	27.00	33 (TB 31-59)	Govt. Land
9	Prafulla Kanan STP 2	35.00	1 (TA 68)	Govt. Land
10	Jatragachi STP	7.50	16 (TA 80- TA 84, TB 60-TB 70)	Govt. Land
11	STP 7	1.00	10 (TA 73- TA 79, TB 71- TB 73)	Private Land
Total no of out falls			174nos	

So, out of 11 nos of land ,7 nos were private land so construction of STP on those plots could not be possible. Out of the remaining 4 nos of land, the STP proposed for Jatragachi will be taken up by Bidhan nagar Municipal Corporation and the rest of 03 nos of STP were taken up by Kolkata Metropolitan Development Authority, the status of which are as follows-

Sl No	Location	Proposed Capacity	No of Drains	Action Taken (as on 30/03/2026)
1.	At Bonhooghly in Baranagar Municipality	8.70	05	As the tender has not been mature even after 5th Call, the competent authority anticipated that the location of the proposed STP on the water body at Bonhooghly lake under Baranagar Municipal area is the prime cause of such unwillingness of the enthusiastic bidders due to environmental clearance issue. An alternative land has been identified for the construction of proposed STP and the IDT proposal for the land is under process Vide E-file computer No.90552.due to change of the location of STP, the current DPR is being modified accordingly. Due to recent project updates an Interception and Diversion (I&D) structure has been proposed at the Bagjola Canal near the Baranagar STP as part of the Howrah-Bally-Baranagar HAM project under the Namami Gange programme of the National Mission for Clean Ganga (NMCG). This I&D will convey wastewater to the existing 60 MLD STP at Baranagar via a proposed 35 MLD pumping station to be constructed within the Baranagar STP premises. Since the previously proposed 8.7 MLD STP at Bonhooghly, within Baranagar Municipality is located upstream of the proposed I&D point near the 60 MLD Baranagar STP, it is no longer technically required. The wastewater intended for treatment at the 8.7 MLD Bonhooghly STP can now be intercepted and diverted to the existing 60 MLD STP, optimizing infrastructure and resource utilization.
2.	At Prafullakanan in North Dum Dum Municipality	33.00	01	Compliance of observation received from PCC on "Detailed Project Report (DPR)" is under process. The DPR is required to revise due to elimination of I & D Structure considered in the DPR as I & WD Dept. Govt. of WB already constructed a lock gate at the confluence point of Bagjola Canal and Cantonment Canal. The revised DPR along with compliance report of PCC observation will be submitted very soon.
3.	At Prafullakanan STP-I in South Dum Dum	27.00	33	1) Construction works for STP has been started. Out of 484 no of piles of SBR foundation, 428 no piles already completed. Overall progress till date is 6.70%. 2) Progress of work getting delayed due to nonpayment of 1st R.A Bill of the agency for non-availability of fund. 3) Preparation of detail design & drawing of LS (Lifting Station) and sewerage network still not started till date as the IDT (Inter Departmental Transfer) process of land for construction of LS is not processed by the North 24 Parganas Dist. Administration.

30/03/26
 ASSISTANT ENGINEER (C)
 GPCD (SC)/W & S
 KMDA

30/03/2026
 Executive Engineer,
 GPCD(SC), GAP Wing,
 W&S Sector, KMDA

30/3/26
 Superintending Engineer (North)
 Water & Sanitation (GAP) Sector
 K.M.D.A.

30/3/26
 Chief Engineer
 Water & Sanitation Sector,
 GAP Wing, KMDA

649
GOVERNMENT OF WEST BENGAL
DEPARTMENT OF URBAN DEVELOPMENT & MUNICIPAL AFFAIRS
NAGARAYAN DF-8, SECTOR-I,
SALT LAKE CITY, KOLKATA 700064

No. 236 (8)/1(12) (Law) /UDMA-15011(15)/30/2020-Part(1)

Date: 25.03.2026

From : Smt. Nandini Ghosh, IAS,
Secretary to the Govt. of West Bengal.

To :

1. The Chief Executive Officer, KMDA,
2. The Director, SUDA,
3. The Municipal Commissioner, KMC,
4. The Commissioner, BMC,
5. The CEO, NKDA,
6. The Special Engineer SLRDC, Salt Lake,
7. The Executive Officer, South Dum Dum Municipality,
8. The ES, SMCG, WB.

URGENT

Sub: Request for submission of updated status report in M.A. No. 12/2024/EZ in O.A. No. 14/2017/EZ [Tribunal on its Own Motion vs State of West Bengal & Ors.] (Re: Kestopur and Bagjola Canals)

Ref.: The Environment Department's letter dated 19.03.2026 (copy enclosed)

Sir/Madam,

With reference to the subject cited above, I am directed to forward herewith a copy of the letter dated 19.03.2026, as received from the Environment Department, which speaks for itself, with a request to furnish an updated status report, including all requisite details, in respect of the three aspects mentioned therein, covering, inter alia:

- (a) Action taken for removal of solid waste already dumped, along with measures adopted to prevent further dumping of solid waste;
- (b) Identification and removal of encroachments, along with measures undertaken to prevent further encroachments; and
- (c) Action taken for tapping of drains, along with measures adopted to prevent discharge of untreated sewage/industrial effluents into the Kestopur-Bagjola canals.

3. The updated status report may kindly be furnished at the earliest for onward submission to the appropriate authority.

4. An intimation in this regard may also be sent to the Environment Department.

Encls: As stated above.

Yours faithfully,

Secretary to the Govt. of W.B.

NANDINI GHOSH, IAS
Secretary
Department of Urban Development &
Municipal Affairs
Govt. of West Bengal

650

No.236 (8)/1(12) (Law) /UDMA-15011(15)/30/2020-Part(1)

Date: 25.03.2026

Copy forwarded for information and necessary action to:

1. The Chief Engineer, GAP Sector, KMDA.
2. The Special Law Officer, Environment Department.
3. The Special Law Officer, UD & MA Department.
4. The SE, SUDA.
5. Sr. PS to the Principal Secretary, UD & MA Department.
6. Sr. PS to the PD, SMCG WB & Secretary, UD & MA Department.
7. Law & NGT Cell, KMC.
8. Law & NGT Cell, BMC.
9. Law & NGT Cell, NKDA.
10. Law & NGT Cell, KMDA.
11. Law & NGT Cell, SMCG, WB.
12. Office copy.



Secretary to the Govt. of W.B.

NANDINI GHOSH, IAS
Secretary
Department of Urban Development &
Municipal Affairs
Govt. of West Bengal



651
GOVERNMENT OF WEST BENGAL
Department of Urban Development and Municipal Affairs
Nagarayan, DF-8, Sector-I, Bidhannagar, Kolkata-700064

Amesure - R3 colly.

Email:- secy.ma-wb@gov.in

Tel: 03323349394

Fax: 03323347880

Memo No : 40(sanction)/UDMA-13014(11)/23/2023-BDG-MA SEC

Date: 24/06/2026

Sanction Order for Grant-in-Aid in Cash

— X3 —

Demand No. : 72

Department Code : UM

Financial Year :

2026 - 2027

1. Sanctioning Authority: JOINT SECRETARY, Urban Development and Municipal Affairs
2. Recipient of Grant: KMDA
3. Category of the recipient of Grant: Grantee Institution
4. Amount Sanctioned: Rs.10000000/-
Rupees One Crore Only.
5. DDO Code :- CAFUDA001
6. DDO Designation: DIRECTOR OF FINANCE, KMDA
7. Department Code: UM-Urban Development and Municipal Affairs
8. Head of Account Code :72-2217-05-192-067-31-02-V
9. Scheme Name Implementation of Schemes from Solid & Liquid Waste Management Fund constituted
10. Name of the Treasury/PAO & Accounts office: Pay & Accounts Officer-III, Calcutta PAO-III
11. Type of Grant:- Non-Recurring
12. Utilization Certificate Required or Not: Yes

13. Purpose of Grant : For the work 'Sewerage Project including I & D network, STP along with the house to house Septage collection through Cesspool vehicle for South Dum Dum Municipality.'

14. Applicable T.R Form No:- TR Form No.31

15. An amount of Rs.10000000/-(Rupees One Crore Only.) is hereby sanctioned for payment of Grant to the recipients as per Sl.No.2 from the Head of Account as stated in Sl.No.8 above against the Budget Provision of the Financial Year 2026 - 2027. The sanctioned amount will be payable through Transfer Credit into the LF/PL/Other Deposit Account/ECS/Cheque, as the case may be following the order issued by Finance Department in this regard

16. Total released amount is within the Budget Provision of the Financial Year. 2026 - 2027

17. This order issues in exercise of the power delegated under Finance Department Memo. No. 2120-F.B. dated 27.03.2026 with the concurrence of Finance Deptt. vide Gr. U.O. No. Date null

18. The Principal Accountant General (A&E), West Bengal and Pay & Accounts Officer/Treasury Officer and other concerned are being informed.

19. Remarks: Fund is released as 1st instalment from SWM LWM H/A for the work 'Sewerage Project including I & D network, STP along with the house to house Septage collection through Cesspool vehicle for South Dum Dum Municipality.' This is issued in concurrence of this Department U.O. No.127/U.D. & M.A. dated 24.06.2026. Strict observations of all relevant Financial Rules & Regulations including E-Tender rule vide Finance Department memo no. 3103-F(Y) dt 27.07.22.

JOINT SECRETARY

Urban Development and Municipal Affairs

652

- 2X -

Copy forwarded for information and necessary action to:-

1. The Principal Accountant General (A&E), Treasury Buildings, Kolkata-700001
2. The Principal Accountant General (Audit), Treasury Buildings, Kolkata-700001
3. The Principal Accountant General (Receipt, Works & Local Bodies Audit), CGO Complex at Salt Lake, Kolkata-700091
4. DIRECTOR OF FINANCE, KMDA
5. Pay & Accounts Officer-III, Calcutta PAO-III
6. Finance Department (Group N/R), Govt. of West Bengal
7. F.A., Department of UD&MA
8. PS to HMIC, Department of UD&MA
9. Sr. PS to Additional Chief Secretary, Department of UD&MA

JOINT SECRETARY

Sub-Alloting Officer **653** DDO wise Alloted Amount Summary

~~2~~

Sl No.	Sub-Alloting Code / DDO Code Designation	Amount
1.	CAFUDA001-DIRECTOR OF FINANCE, KMDA	10,000,000.0
		10,000,000.0

JOINT SECRETARY

654

-26-X-

Allotment From Department - UM-Urban Development and Municipal Affairs to - CAFUDA001-DIRECTOR OF FINANCE, KMDA

Treasury Name : Calcutta PAO-III Pay & Accounts Office-III,

ID	Head of Account	Scheme Description	Object of Expenditure	Alloted Amount
175717	72-2217-05-192-067-31-02-V	Implementation of Schemes from Solid & Liquid Waste Management Fund constituted as per Order of by Honâble NGT	Other Grants	1000000
				10,000,000.00

JOINT SECRETARY

~~27~~

Dated, 29th day of January, 2024

Sir,

Name of the Scheme (Project ID-KMDA/2023-2024/A-00031)	AA & FS Amount (Rs. In Lakh)	H/A	Phasing of expenditure (Rs. In Lakh)
Sewerage Project including I & D network, STP along with the house to house Septage collection through Cesspool vehicle for South Dum Dum Municipality	16640.15	72-2217-05-192-067-35-00-V	2023-2024-(500.00) 2024-2025-(2000.00) 2025-2026-(2600.00) 2026-2027-(3100.00) 2027-2028-(3600.00) 2028-2029-(4840.15)

- i) Strict observations of all relevant Financial Rules & Regulations including E-Tender rule vide Finance Department Memo. no. 3103-F(Y) dated 27.07.2022.
- ii) Timely completion of work to avoid escalation of cost.
- iii) Adherence to the online EMD receipt/refund as per FD Memo. no. 3975-F(Y) dated 28.07.2016 read with Memo. no. 2365-F(Y) dated 12.04.2018

Necessary fund will be released in due course from the above head as per availability of fund upon receipt of all e-tender documents like-NIT, work order, comparative statement etc.

This is issued in concurrence of Finance Department U.O. No. Group R/2023-2024/0295 dated 22.01.2024 of Group R

Additional Secretary to the
Government of West Bengal

Dated, 29th day of January, 2024

1. Chairman, South Dum Dum Municipality
2. Finance Department (Gr.N/R), Government of West Bengal
3. P.S. to HMIC, Department of UDMA
4. Financial Advisor, Department of UDMA

**Additional Secretary to the
Government of West Bengal**

FORMAT FOR HON'BLE NGT'S DIRECTION-WISE COMPLIANCE REPORT

Name of Department/DA/Office/ULB: GAP Wing, W&S Sector, KMDADate: 10/06/2026

Sl. No.	Direction / Observation of Hon'ble NGT / WBPCB	Action Required	Action Taken#	Present Status (Completed/Ongoing)#	Physical Progress (%)#	Timeli ne for Compl etion	Name, Designation, Contact Number and E-mail ID of the Nodal Engineer/San itary Inspector Monitoring the Progress	Remark s, if any
1	Treating of sewage of identified 174 nos. of outfall falling into Bagjola canal.	Constructi on of STP for treating the sewage.	03 nos of STP were taken up by KMDA. 1) Bonhooghly STP in Baranagar Municipality 2) Prafullakana n STP in North Dum Dum Municipality 3) Prafullakana n STP-I in South Dum Dum	One 8.7 MLD STP at Bonhooghly, within Baranagar Municipality was conceived for pollution abatement of Bagjola Canal's upstream stretch. But now, an I&D and Pumping Station has been proposed near the existing the 60 MLD Baranagar STP (under Namami Gange program) which can intercept up to 35 MLD of upstream flow of Bagjola canal covering the stretch of Baranagar area. So, the proposed 8.7 MLD STP at Bonhooghly, within Baranagar Municipality is no longer technically required. The wastewater planned for treatment at the 8.7 MLD Bonhooghly STP can be intercepted and diverted to the existing 60 MLD Baranagar STP for treatment, subject to approval of funding authority(NMCG). Revised DPR complying all the observation of P.C.C, Finance Department, GoWB, has been prepared and forwarded to UD & MA, GoWB for further necessary action. i) Progress of work is temporarily stopped due to non-payment of 1 st R.A Bill of the agency due to non-availability of fund. ii) Preparation of detail design & drawing of LS (Lifting Station) and sewerage network still not started till date as the IDT (Inter Departmental Transfer) process of land for construction of Main Pumping	--- ---	--- ---	Supriyo Pal, 9830121780 kmdagpcdsc gap@gmail. com	No longer technically required

				657 Station MPS) is not processed by the North 24 Parganas Dist. Administration.				
--	--	--	--	---	--	--	--	--

#Photographs, reports, proceedings or any other documentary evidence, if any, in support of compliance.

A. Status of AA&FS issuance, major actions undertaken, and pending issues/actions, if any-

1. **Bonhooghly STP in Baranagar Municipality-**

An 8.7 MLD Sewage Treatment Plant (STP) at Bonhooghly within Baranagar Municipality was originally conceived for the pollution abatement of the upstream stretch of the Bagjola Canal. However, an Interception & Diversion (I&D) and Pumping Station has now been proposed near the existing 60 MLD Baranagar STP under Namami Gange program, which is capable of intercepting up to 35 MLD of upstream flow from the Bagjola Canal, including the stretch falling within the Baranagar municipal area.

In view of this development, the proposed 8.7 MLD STP at Bonhooghly is no longer considered technically necessary. The wastewater that was originally planned to be treated at the proposed Bonhooghly STP can instead be intercepted and conveyed to the existing 60 MLD Baranagar STP for treatment, subject to the approval of the funding authority.

2. **Prafullakanan STP in North Dum Dum Municipality-** Revised DPR complying all the observation of P.C.C, Finance Department, GoWB, has been prepared and forwarded to UD & MA, GoWB for further necessary action.

3. **Prafullakanan STP-I in South Dum Dum-**

i) Progress of work is temporarily stopped due to non-payment of 1st R.A Bill of the agency due to non-availability of fund.

ii) Preparation of detail design & drawing of LS (Lifting Station) and sewerage network still not started till date as the IDT (Inter Departmental Transfer) process of land for construction of MPS is not processed by the North 24 Parganas Dist. Administration.

B. Physical and Financial Progress

Component/Project	Physical Progress (%)	Expenditure Incurred (Rs.)	Expected Date of Completion
Prafullakanan STP-I in South Dum Dum	6.70%.	NIL	31.12. 2027

C. Issues/constraints, if any, requiring intervention, along with the action taken thereon.

1. IDT (Inter Departmental Transfer) process of land for construction of MPS is not yet processed by the North 24 Parganas Dist. Administration. Intervention is required from competent authority for early resolve of this issue.

D. Action Plan for Next 3 Months

Activity	Target Date
1. Preparation of detail design & drawing of LS (Lifting Station) and sewerage network.	10.07.2026 (subject to IDT of land for MPS.
2. Foundation of SBR basin of the STP.	30.09.2026 (subject to availability of fund for payment of Ist. R.A. Bill)

E. Checklist Format

1. Liquid Waste Management

Details of Functional STPs

-30-

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Sl no.	Location	Installed capacity	Capacity currently utilised	GAP if any	for/ measures taken for bridging the GAP	Name of Drains/Outfalls connected with STP	Mechanism for Real time monitoring

Details of Non functional STPs

Sl No	Location	Installed Capacity	Measures taken for rejuvenation, if any	Target date of completion	Present Status

Number of STPs under different stages of execution

Sl No	Location	Proposed Capacity	Target date of completion / Timelines for completion of the STPs	Present Status
1	Prafullakanan STP-I in South Dum Dum	27 MLD	31.12.2027	Progress of work is temporarily stopped due to non-payment of 1 st R.A Bill of the agency due to non-availability of fund.

In-situ Treatment in the Outfalls/Drains.

Sl No	Name of the River	Name of the Outfalls	Quantity of Sewer water getting treated	Target date of completion	Progress as on date

Details of Functional FSTP

Sl no	Location	Installed capacity	capacity currently utilised	GAP if any	Proposal for measures taken to bridge the GAP.	Mechanism for Real time monitoring

Details of Non functional FSTPs

Sl No	Location	Installed Capacity	Measures taken for rejuvenation, if any	Target date of completion	Present Status

Number of FSTPs under different stages of execution

Sl No	Location	Proposed Capacity	Target date of completion	Present Status

2. Details of Netting done in the outfalls/drains with frequency of cleaning.

Sl. No.	ULB Name / Authority Name	No of Drains/ Outfalls draining into Bagjola-Kestopur canals and/or river	No of drains covered under netting	No of drains not covered under netting with reasons	Category of the drain (Whether it is Storm Water Drains or Sewage Bearing Drains or 'Dry Flow' drain)	Target date of completion of netting of all the drains	Present Status	Whether the collected waste is sent to dumpsite	Mechanism for Real time monitoring
								If yes, Frequency and method	If no, present practice

3. Solid Waste Management, Fresh Waste (Ward wise)

4. Legacy Waste Management

5. An Action Taken Report on the following issues with regard to petition vide MA 12 of 2024/EZ :

Sl. No.	Issues	Action Taken
	Regarding alleged dumping and accumulation of solid wastes in Bagjola Canal near Adorsha Pally Main Road, Kestopur, Calcutta.	Not under the purview of GAP-KMDA.
	Regarding alleged dumping of garbage at the side of Bagjola Canal near Gauranga Nagar, Calcutta	Not under the purview of GAP-KMDA.
	Unauthorised bamboo constructions on Bagjola Canal near Gauranga Nagar	Not under the purview of GAP-KMDA.
	Regarding alleged dumping of construction wastes at the road side of Bagjola Canal near Gauranga Nagar	Not under the purview of GAP-KMDA.
	Floating wastes in Bagjola Canal near Gauranga Nagar, New Town	Not under the purview of GAP-KMDA.
	Condition of Bagjola Canal near New Town Action Area 2E, Calcutta	Not under the purview of GAP-KMDA.
	Regarding alleged discharge of liquid waste through pipeline on Bagjola Canal	STP with Interception & Diversion schemes have been taken up by GAP-KMDA and Bidhannagar MC based on land availability for installation of STP, Pumping Stations. The existing 60 MLD STP at Baranagar (Mathkol) with proposed MPS and I&D can cater a considerable part of sewage come from 69 numbers of outfalls under the Baranagar Municipal area and Kamarhati Municipal area.

		The proposed 27 MLD STP at South Dum Dum can cater 30 outfalls within South Dum Dum municipal area. The proposed 33 MLD STP at North Dum Dum can cater 1 outfall. The proposed 7.5 MLD STP at Jatragachi can cater 16 outfalls within Bidhannagar municipal area
	Regarding alleged dumping of solid wastes at Bank of Bagjola Canal in New Town Action Area 2E Calcutta	Not under the purview of GAP-KMDA.
	Regarding alleged construction and encroachment at the banks of Bagjola Canal near Adorsha Pally Main Road Kestopur Calcutta	Not under the purview of GAP-KMDA.

N.B.: Items not applicable may be struck out.

Note: This is an indicative format outlining the major areas for ready reference and necessary action.

(Signature)

Name

Designation

Office/Organization(Seal)

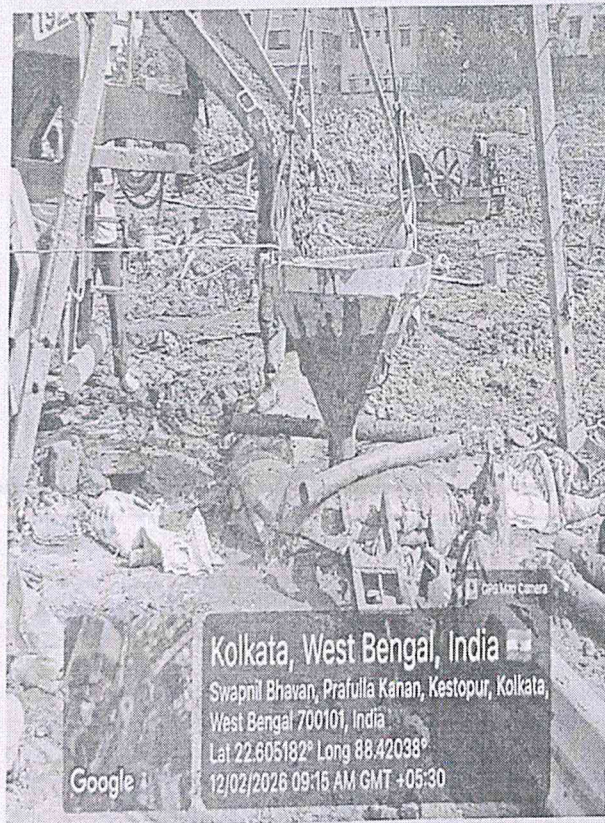
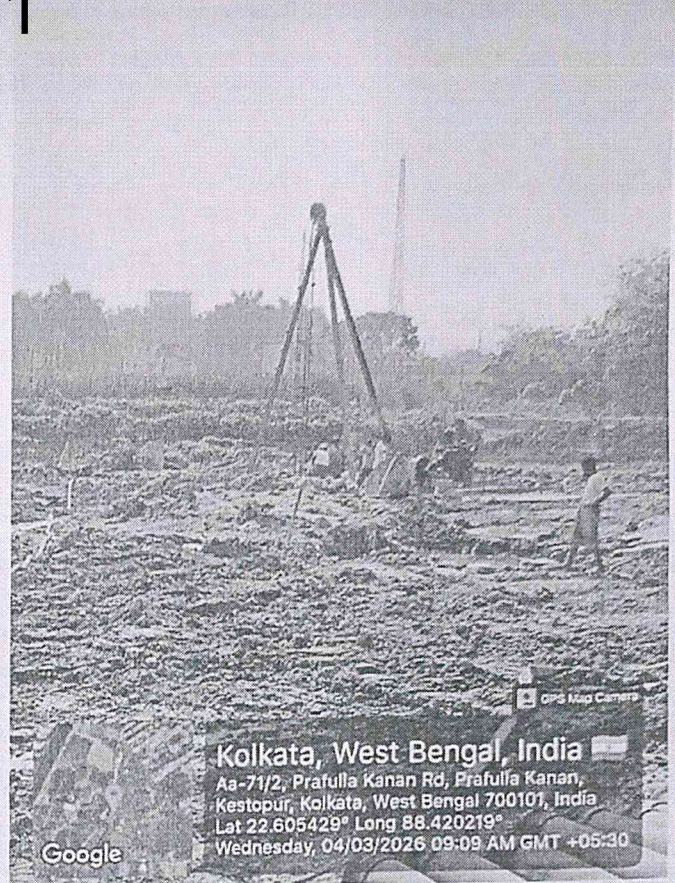
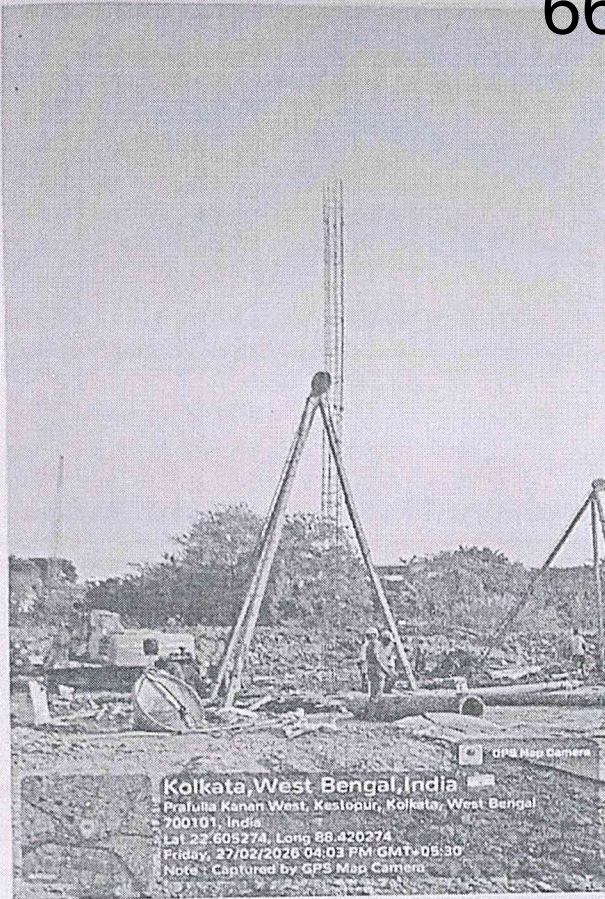

10/06/26
ASSISTANT ENGINEER (C)
GPCD (SC)/W & S
KMDA


16/06/2026
Executive Engineer, Superintending Engineer (North)
GPCD(SC), GAP Wing, Water & Sanitation (GAP) Sector
W&S Sector, KMDA K.M.D.A.


10/6/26
Superintending Engineer (North)
Water & Sanitation (GAP) Sector
K.M.D.A.


17/6/26
Chief Engineer
Water & Sanitation Sector.
GAP Wing, KMDA

661



ACTION TAKEN REPORT 662 KMDA FOR BAGJOLA CANAL
AS ON 10/06/2026

-34-

For total identified 174nos of outfall falling into Bagjola canal(Starting from BT road upto Jatragachi),and 17 nos outfall falling in Tatia khal which is meeting at the starting point at Bagjola khal near BT road. 11 nos of land were identified for construction of STP. The details of the interception of the drains falling into Bagjola Canal to the 11 nos proposed STP which was proposed initially are as follows-

Sl No.	Name of STP	Proposed Capacity (MLD)	Nos of drains Proposed to be intercepted	Nature of land
1	STP-1	31	17 (TA-1-TA-8, TB-1toTB-9)	Private Land
2	STP 2	27.5	11 (TA 9-TA 14A)	Private Land
3	Baranagar STP	8.70	5 (TB 10-TB 14A)	Govt. Land
4	STP 3	29	39(TA 15-TA 38)	Private Land
5	STP 4	18.00	1 (TB 15)	Private Land
6	STP 5	63.00	1 (TA 39)	Private Land
7	STP 6	28.60	57(TA 40-40A-TA 41),(TA 42-TA-67), (TA-69-72),(TB 16-TB 30)	Private Land
8	Prafulla Kanan STP 1	27.00	33 (TB 31-59)	Govt. Land
9	Prafulla Kanan STP 2	33.00	1 (TA 68)	Govt. Land
10	Jatragachi STP	7.50	16 (TA 80- TA 84, TB 60-TB 70)	Govt. Land
11	STP 7	1.00	10 (TA 73- TA 79, TB 71- TB 73)	Private Land
Total no of out falls			174nos	

So, out of 11 nos of land ,7 nos were private land so construction of STP on those plots could not be possible. Out of the remaining 4 nos of land, the STP proposed for Jatragachi will be taken up by Bidhan nagar Municipal Corporation and the rest of 03 nos of STP were taken up by Kolkata Metropolitan Development Authority, the status of which are as follows-

Sl No	Location	Proposed Capacity	No of Drains	Action Taken (as on 10/06/2026)
1.	At Bonhooghly in Baranagar Municipality	8.70	05	As the tender has not been mature even after 5th Call, the competent authority anticipated that the location of the proposed STP on the water body at Bonhooghly lake under Baranagar Municipal area is the prime cause of such unwillingness of the enthusiastic bidders due to environmental clearance issue. An alternative land has been identified for the construction of proposed STP and the IDT proposal for the land is under process Vide E-file computer No.90552.due to change of the location of STP, the current DPR is being modified accordingly. Due to recent project updates an Interception and Diversion (I&D) structure has been proposed at the Bagjola Canal near the Baranagar STP as part of the Howrah-Bally-Baranagar HAM project under the Namami Gange programme of the National Mission for Clean Ganga (NMCG). This I&D will convey wastewater to the existing 60 MLD STP at Baranagar via a proposed 35 MLD pumping station to be constructed within the Baranagar STP premises, subject to approval of funding authority (NMCG). Since the previously proposed 8.7 MLD STP at Bonhooghly, within Baranagar Municipality is located upstream of the proposed I&D point near the 60 MLD Baranagar STP, it is no longer technically required. The wastewater intended for treatment at the 8.7 MLD Bonhooghly STP can now be intercepted and diverted to the existing 60 MLD STP, optimizing infrastructure and resource utilization.
2.	At Prafullakanan in North Dum Dum Municipality	33.00	01	Revised DPR complying all the observation of P.C.C, Finance Department, GoWB, has been prepared and forwarded to UD & MA, GoWB for further necessary action.
3.	At Prafullakanan STP-I in South Dum Dum	27.00	33	1) Construction works for STP has been started. Out of 484 no of piles of SBR foundation, 428 no piles already completed. Overall progress till date is 6.70%. 2) Progress of work is being temporarily withheld due to nonpayment of 1st R.A Bill of the agency for non-availability of fund. 3) Preparation of detail design & drawing of LS (Lifting Station) and sewerage network still not started till date as the IDT (Inter Departmental Transfer) process of land for construction of MPS is not processed by the North 24 Parganas Dist. Administration.

10/06/26
ASSISTANT ENGINEER (C)
GPCD (SC)/W & S
KMDA

10/06/2026
Executive Engineer,
GPCD(SC), GAP Wing,
W&S Sector, KMDA

10/6/26
Superintending Engineer (North)
Water & Sanitation (GAP) Sector
K.M.D.A.

17/6/26
Chief Engineer
Water & Sanitation Sector,
GAP Wing, KMDA

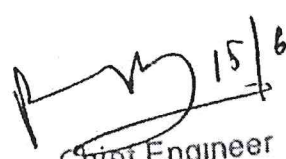
M.A. 12/2024/EZ arising out of O.A. No. 14/2017/EZ [Tribunal on its own motion Re: Kestopur Bagjola Canal]

Kestopur Canal:

Sl. No.	Information required for	Reply
1.	Timeline for acceptance for DPR or Financial Sanction or for inviting Tenders or acceptance of Tenders.	There is no specific timeline.
2.	Steps taken by Government if Tenders notices for setting up of STPs is not responded.	N.A for Kestopur
3.	To specify timeline for construction of STP.	Two years from the date of Work Order.
4.	Reason for no mechanism for real-time monitoring.	Deptt. may take up the work of Real-time monitoring of STP's effluent (OCEMS) through separate tender, if approved by competent authority.
5.	The total number of outfalls into the Kestopur Canal.	Considered 51 No Outfalls at Salt Lake, Kestopur, South Dumdum and KMC area.
6.	Illustrate the word "listing".	NA
7.	The amount of fine imposed and collected has to be disclosed.	NA
8.	Actions taken to reclaim the environment.	For Pollution Abatement of Kestopur Canal, KMDA Prepared the DPR to intercept 51 No Outfall of this canal.
9.	Remedial action taken to protect environment.	-Do-
10.	The number of outfalls that are connected to the STPs.	48 No outfalls to be connected at proposed 41MLD STP and 03 No outfalls to be connected at existing Bangur STP under KMC.
11.	Timeline for actions to be specified.	Timeline for construction of STP ; Two Years from the date of Work Order.


15/6/2026
Executive Engineer,
GPCD(SC), GAP Wing,
W&S Sector, KMDA


15/06/26
Superintending Engineer (South)
Water & Sanitation (GAP) Sector
K.M.D.A


15/6/26
Chief Engineer
Water & Sanitation Sector,
GAP Wing, KMDA

Subject: Submission of updated Action Taken Report in compliance with Hon'ble NGT Order dated 12.11.2025 in M.A. No. 12/2024/EZ in O.A. No. 14/2017/EZ [Tribunal on its Own Motion Vs State of West Bengal & Ors.]

Ref: 848(8)/UDMA-15011(15)/30/2020-LS-UD-Part (1) Dated: 01.12.2025

M.A. No. 12/2024/EZ in O.A. No. 14/2017/EZ Dated: 12.11.2025

With reference to the subject cited above, the updated Action Taken Report with regard to the aspects mentioned in the Order dated 12.11.2025 of the Hon'ble National Green Tribunal (NGT) in respect of Kestopur Canal and Bagjola Canal is furnished below:

i. Removal of Solid waste already dumped in and around the canal and prevention of further dumping:

a) Kestopur Canal:

- In order to prevent unplanned dumping of solid waste, 9 (nine) nos. of 1100 litre capacity metallic garbage bins have been placed at different locations along the sides of the Kestopur Canal.
- The bins are being cleared regularly by the concerned department of Bidhannagar Municipal Corporation (BMC) to ensure maintenance of hygienic condition.
- Further, periodic cleaning of both sides of the canal is being undertaken on a regular basis to prevent accumulation of solid waste.

b) Bagjola Canal:

- In order to prevent unplanned dumping of solid waste, 11 (eleven) nos. of 1100 litre capacity metallic garbage bins have been placed at different locations along the sides of the Bagjola Canal.
- The bins are being cleared regularly by the concerned department of Bidhannagar Municipal Corporation (BMC) to ensure maintenance of hygienic condition.
- Further, periodic cleaning of both sides of the canal is being undertaken on a regular basis to prevent accumulation of solid waste.

ii. Identification and removal of encroachments already made in the canal area and prevention of further encroachments:

a) Kestopur and Bagjola Canal:

- Both the canal areas fall under the jurisdiction of the Irrigation & Waterways Department and are maintained by the said Department.

-38-

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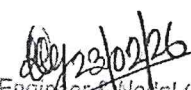
iii. Tapping of drains flowing into the canal to ensure that no untreated sewage or industrial effluent is discharged therein:

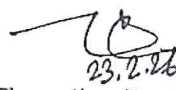
b) Kestopur Canal:

- The Detailed Project Report (DPR) for Pollution Abatement of Kestopur Canal is currently under preparation by Kolkata Metropolitan Development Authority (KMDA).

c) Bagjola Canal:

- In order to prevent discharge of untreated sewage or industrial effluent into the Bagjola Canal, a DPR amounting to Rs. 46.74 Crore was initially prepared by KMDA and approved under AMRUT 2.0.
- The same was handed over to Bidhannagar Municipal Corporation (BMC) for execution vide Memo No. 12/CE/GAP/W&S/KMDA/DPR/06/2021 dated 07.04.2022.
- Subsequently, the project was transferred to Ring-Fenced Fund on 16.05.2023.
- After obtaining the Administrative Approval and Financial Sanction (AA&FS) for the said project vide Memo No. 1243/UD&MA-13014(11)/12/2023-BDG-MA SEC dated 12.12.2024, the tender process was initiated and the Work Order was issued on 11.06.2025.
- The work is currently in progress.


Assistant Engineer & Nodal Officer
Bidhannagar Municipal Corporation


Executive Engineer
Bidhannagar Municipal Corporation



**GOVERNMENT OF WEST BENGAL
URBAN DEVELOPMENT AND MUNICIPAL AFFAIRS DEPARTMENT
STATE URBAN DEVELOPMENT AGENCY**

"ILGUS BHAVAN", HC Block, Sector III, Bidhannagar, Kolkata – 700 106, West Bengal

☎33-6636 6600, e-mail : wbsudadir@gmail.com

Report in reference to the letter vide no. 209/ENV/15017/15/2024 dated. 121.02.2026 of Environment Department and Letter vide, no. 848(8)/UDMA-15011(15)/30/2020-LS-UD-Part(1) dated. 01.12.2025 & vide, no. 52(8)/UDMA-15011(15)/30/2020-LS-UD-Part(1) dated. 22.01.2026 of UD&MA Department regarding MA.12/2024/EZ arising out of OA No.14/2017/EZ [Tribunal on its own motion Re: Kestopur and Bagjola Canals]

1. Action already taken / proposed to be taken in compliance with the orders and directions of the Hon'ble NGT (with special reference to the solemn order dated 12.11.2025).

Reply : In respect of Solid Waste Management necessary reports have been posted at **Annexure 1 to 4.**

2. Action taken for removal of solid waste already dumped and measures adopted to prevent further dumping of solid waste into the canals.

Reply:

- ✓ All the respective ULBs have clean the dump Solid Waste beside the canal. They have deployed Nirmal Sathis to supervise the littering activities by the residents and also by the floating population and try to motivate/mobilize them not to litter the canal area. Inspite of that if some littering occurs, the Nirmal Bandhus of the ULBs take immediate action to collect and dispose that. Further all these ULBs have installed iron netting at the disposal point of their drains to the canal and established the system of regularly cleaning of the same.

3. Steps taken for identification and removal of encroachments and measures to prevent further encroachment.

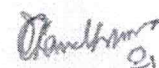
Reply : All these ULBs have identified the encroached points and taken several measures to clear up the space. To prevent further encroachment the ULBs are taking help of local Councillor and the already deployed Nirmal Sathis and Nirmal Bandhus.

4. Budgetary allocation for each project.

Reply : For Fresh Waste Processing the Budgetary Allocation for setting up the plant is placed at Annexure-2 and for Legacy Waste Processing the Budgetary Allocation is placed at Annexure-3.

5. Target completion date/timeline (with reasonable margin) for making each project functional.

Reply : For Fresh and Legacy Waste Processing target timeline for completion are placed at Annexure 2 and Annexure- 3 respectively.


 24.02.2024
 Director.
 State Urban Development Agency



GOVERNMENT OF WEST BENGAL
URBAN DEVELOPMENT AND MUNICIPAL AFFAIRS DEPARTMENT
STATE URBAN DEVELOPMENT AGENCY

"ILGUS BHAVAN", HC Block, Sector III, Bidhannagar, Kolkata - 700 106, West Bengal

☎33-6636 6600, e-mail : wbsudadir@gmail.com

6. Monitoring mechanisms and measures adopted to ensure completion of project works within the stipulated time frame.

Reply :

Legacy Waste Processing

- ✓ Deployed manpower from State and ULB level for observing and keeping record of daily input of Legacy Waste and output of processed fractions.
- ✓ Through real time monitoring system
- ✓ Weekly visit of Nodal Engineers from the State for monitoring and resolution of disputes.
- ✓ Monthly visit of Nodal Officers from the State for monitoring on field.
- ✓ Weekly review (every Tuesday) with the agencies and ULBs through video conference.

Fresh Waste Processing

- ✓ Deployed manpower from ULBs level for observing and keeping record of daily input of fresh Waste and output of processed fractions
- ✓ Through real time monitoring system (presently at the sites where agencies have been engaged).
- ✓ Weekly visit of Nodal Engineers from the State for monitoring and resolution of disputes.
- ✓ Monthly visit of Nodal Officers from the State for monitoring on field.
- ✓ Weekly review (every Monday) with the agencies and ULBs through video conference.

Chandhan
26.02.2021
Director, SUDA

Director.
State Urban Development Agency

Annexure-1

Status of per day Collection & Transportation of Fresh Waste of 8 ULBs of West Bengal beside Bagjola-Kestopur Canals

Sl No	District	ULB	No. of ward	Population (Census 2011)	Per day Generation of fresh waste (TPD)	Door to door collection of fresh waste in no. of wards		Collection of segregated fresh waste in no. of wards		Quantity of fresh waste being collected & transported per day (TPD)				Tentative timeline for ensuring 100% segregation
						Full	Partial	Full	Partial	Wet Waste	Dry Waste	Mixed Waste	Total	
1	North 24 Parganas	Baranagar	34	2,45,213	134	34	0	23	11	67.00	35.00	32.00	134	Sept, 26
2	North 24 Parganas	Bidhan Nagar MC	41	6,34,107	287	41	0	8	33	119.00	93.00	75.00	287	Sept, 26
3	North 24 Parganas	Dum Dum	22	1,14,786	50	22	0	16	8	28.00	13.00	9.00	50	Sept, 26
4	North 24 Parganas	Kamarhati	35	331163	128	35	0	30	5	62.00	44.00	22.00	128	Sept, 26
5	North 24 Parganas	Madhyamgram	28	1,96,127	62	28	0	28	0	36.50	22.00	3.00	62	Aug, 26
6	North 24 Parganas	North Dum Dum	34	2,49,142	30	34	0	34	0	20.00	10.00	0.00	30	Achieved
7	North 24 Parganas	South Dum Dum	35	4,03,316	287	35	0	30	5	171.00	55.00	61.00	287	May, 26
8	Kolkata	Kolkata MC	144	4594718	3668	144	0	27	117	1840.00	360.00	1468.00	3668	Apr '26
		Total =	373	6768572	4646	373	0	196	179	2343.5	632	1670	4645.5	

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Handwritten signature
24.02.2018
Director.

State Urban Development Agency

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Annexure-2

Action plan for ensuring 100% processing of fresh waste of 8 ULBs of West Bengal beside Bagjola-Kestopur Canals

Sl. No.	Name of District	ULB	No. of ward	Population (Census 2011)	Waste Generation (TPD)	Waste being processed per day (TPD)	Gap in processing (TPD)	Break up details of waste processing					Action plan to process 100% of waste						Remarks
								Energy plants (Waste to energy plants)	Bio-Compost units	Used in Cement units	Land Fill Sites	MRF	Budget outlay (Rs. In Cr)	DPR Prepared for Infrastructure works (Yes/No)	Tender Published for engagement of agency for Infrastructure works (Yes/No)	Work Order Issued to agency (Yes/No)	Infrastructure Work Started by agency (Yes/No)	Time line for starting of 100% processing of Fresh waste	
1	North 24 Parganas	Baranagar	34	2,45,213	134	390	0	0	214.5	23.4	39	113.1	70.91	Yes	Yes	Yes	Yes	Started	670
2	North 24 Parganas	Dum Dum	35	2,78,435	163														
3	North 24 Parganas	South DumDum	24	1,52,783	40														
4	North 24 Parganas	North Dum Dum	23	1,25,058	53														
5	North 24 Parganas	Kamarhati	41	6,34,107	287	0	287	0	0	0	0	0	17.52	Yes	Yes	Yes	Yes	Sept, 2026	
6	North 24 Parganas	Bidhannagar Municipal Corporation	24	1,47,221	44	0	44	0	0	0	0	0	38.33	Yes	Yes	No	No	Dec, 2026	
7	North 24 Parganas	Madhyamgram	23	1,32,806	46	16	30	0	8.8	0.96	1.6	4.64	9.86	Yes	Yes	No	No	Dec, 2026	
8	Kolkata	Kolkata MC	144	4594718	3668	609	3059	5	500	2	0	102	600.00	Yes	Yes	Yes		Sept., 2027	KMC has engaged Consultant for preparation of DPR for designing several options for Solid Waste Processing at the newly allotted 73 hector land at Dhapa.
Total =			348	6310341	4435	1015	3420	5	723.3	26.36	40.6	219.74	736.61						

Director.

Annexure-3

Status of Bio-mining & Bio-remediation of Legacy Waste of 8 ULBs of West Bengal beside Bagjola-Kestopur Canals

Sl No	District	ULB	No. of Legacy waste sites	Location of site	GPS coordinate (Lat & Long)	Area of Dump Site (in acre)	Quantity of Waste in each site (MT)	Quantity of legacy waste processed (MT)	Quantity of Legacy Waste to be processed (MT)	Timeline to complete processing at each site	Area Reclaimed (in Acre)	Process adopted to remediate at each site	Earmarked Budget (Rs. In Crore)	Action plan to remediate and recover the sites			
														RfP prepared for engagement of agency for processing (Y/N)	Tender floated (Y/N)	Work order issued to Agency for processing (Y/N)	Processing Work Started (Y/N)
1	KOLKATA	Kolkata MC	2	Garden Reach	Lat 22.530578° N Long 88.291576° E	19.77	150000	125000	25000	Sept, 26	2	Biomining and Bio Remediation	82.50	Yes	No	No	No
				DHAPA Under W-58 OF BR-VII/KMC	22°32'32.6" N 88°25'17.6" E	60	6000000	1813000	4187000	Dec, 28	8	Biomining and Bio Remediation	330.00	Yes	No	No	No
2	NORTH 24 PARGANA S	Madhyamgram	1	Digberia	22.69764° N 88.50134° E	7.17	203768	116068	87700	June, 27	1.19	Biomining and Bio Remediation	11.21	Yes	Yes	No	No
3	NORTH 24 PARGANA S	Bidhannagar MC	1	Mollar Bheri	22.35°52' N 88.26°47' E	55	300000	300000	0	Completed	55	Biomining and Bio Remediation	16.50	NA	NA	NA	NA
4	NORTH 24 PARGANA S	Baranagar															
5	NORTH 24 PARGANA S	Dum Dum		Pramodnagar, Beside Beighoria Expressway	22.648657N, 88.397365E	22.68	1945400	1015000	930400	Dec, 28	6	Biomining and Bio Remediation	107.00	Yes	Yes	Yes	Yes
6	NORTH 24 PARGANA S	North Dum Dum															
7	NORTH 24 PARGANA S	South Dum Dum															
8	NORTH 24 PARGANA S	Kamarhati	1	Matagiri Harna Pally, Kamarhati	22.679309N, 88.379746E	8.00	950000	84630	865370	Dec, 28	0.5	Biomining and Bio Remediation	52.25	Yes	Yes	Yes	Yes
		TOTAL		6		172.62	9549168	3453698	6095470		72.69		599.45				

Director.

24-02-2024

State Urban Development Agency

Status of Construction and demolition waste management of 8 ULBs of West Bengal beside Bagjola-Kestopur Canals

Sl No	District	ULB	Total per day generation of C&D waste (TPD)	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity utilization	Remarks
1	North 24 Parganas	Baranagar	10.12	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
2	North 24 Parganas	Bidhan Nagar MC	26.16	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
3	North 24 Parganas	Dum Dum	4.73	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
4	North 24 Parganas	Kamarhati	13.66	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
5	North 24 Parganas	Madhyamgram	8.09	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
6	North 24 Parganas	North Dum Dum	10.29	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
7	North 24 Parganas	South Dum Dum	16.64	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
8	Kolkata	Kolkata MC	245.65	500	
		Total =	335.34	500	


 Director. 24-02-2021
 State Urban Development Agency

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Labels



Special Law Officer

to me, lawcell

Jun 11, 2026

pl compile

----- Forwarded message -----

From: Asstt. Engr. SnD NORTH ZONE <ae_sd_north@kmcgov.in>

Date: Wed, Jun 10, 2026 at 4:23 PM

Subject: Submission of Action Taken Report in connection with MA. 12/2024/EZ arising out of OA No.14/2017/EZ (Tribunal on its o

To: ngt.udma@gmail.com <ngt.udma@gmail.com>

Cc: jlo.wbspmg@gmail.com <jlo.wbspmg@gmail.com>, lawcellwbsmcg@gmail.com <lawcellwbsmcg@gmail.com>, SANTANU KU

According to Sewerage and Drainage System and location plan of Bangur STP and adjoining areas, it is seen that KMi one point after treating the DWF through Bangur STP. Moreover, 2 (Two) other storm water flow (SWF) outfalls are c plan of Bangur STP and the adjoining area is enclosed herewith.

Since the area is outside the territorial jurisdiction of Kolkata Municipal Corporation (KMC) so SWF and Health activi KMC.

① Upgrade



Reply

Reply all

Forward



674

FORMAT FOR HON'BLE NGT'S DIRECTION-WISE COMPLIANCE REPORT

Name of Department/DA/Office/ULB: _____

Date: _____

- 46 -

Sl. No.	Direction / Observation of Hon'ble NGT / WBPCB	Action Required	Action Taken #	Present Status (Completed/Ongoing) #	Physical Progress (%)#	Timeline for Completion	Name, Designation, Contact Number and E-mail ID of the Nodal Engineer/ Sanitary Inspector Monitoring the Progress	Remarks, if any
1								
2								
3								
4								
5								

#Photographs, reports, proceedings or any other documentary evidence, if any, in support of compliance.

A. Status of AA&FS issuance, major actions undertaken, and pending issues/actions, if any-

- 1.
- 2.
- 3.

B. Physical and Financial Progress

Component/Project	Physical Progress (%)	Expenditure Incurred (Rs.)	Expected Date of Completion
-------------------	-----------------------	----------------------------	-----------------------------

C. Issues/constraints, if any, requiring intervention, along with the action taken thereon.

- 1.
- 2.
- 3.

D. Action Plan for Next 3 Months

Activity	Target Date

E. Checklist Format

1. Liquid Waste ManagementDetails of Functional STPs

Sl no.	Location	Installed capacity	Capacity currently utilised	GAP if any	Proposal for/measures taken for bridging the GAP	Name of Drains/Outfalls connected with STP	Mechanism for Real time monitoring
1.	17 no Ward of Bidhannagar Municipal Corporation.	27 MLD	18 MLD	un-utilised	Due to non availability of sewage from sector I,II,III of saltlake area.	Cantonment Canal	under the supervision of Saltlake Reclamation and Development Circle.

3. Solid Waste Management, Fresh Waste (Ward wise)

4. Legacy Waste Management

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- 48 -

5. An Action Taken Report on the following issues with regard to petition vide MA 12 of 2024/EZ :

Sl. No.	Issues	Action Taken
	Regarding alleged dumping and accumulation of solid wastes in Bagjola Canal near Adorsha Pally Main Road, Kestopur, Calcutta.	
	Regarding alleged dumping of garbage at the side of Bagjola Canal near Gauranga Nagar, Calcutta	
	Unauthorised bamboo constructions on Bagjola Canal near Gauranga Nagar	
	Regarding alleged dumping of construction wastes at the road side of Bagjola Canal near Gauranga Nagar	
	Floating wastes in Bagjola Canal near Gauranga Nagar, New Town	
	Condition of Bagjola Canal near New Town Action Area 2E, Calcutta	
	Regarding alleged discharge of liquid waste through pipeline on Bagjola Canal	
	Regarding alleged dumping of solid wastes at Bank of Bagjola Canal in New Town Action Area 2E Calcutta	
	Regarding alleged construction and encroachment at the banks of Bagjola Canal near Adorsha Pally Main Road Kestopur Calcutta	

N.B.: Items not applicable may be struck out.

Note: This is an indicative format outlining the major areas for ready reference and necessary action.

(Signature)

Name

Designation

Office/Organization

(Seal)

Executive Engineer

Bidhannagar Municipal Services Division
Deptt. Of U.D. & M.A., Govt. Of West Bengal
Nirman Bhavan, Salt Lake, Kolkata-700091

18/06/2026

Executive Engineer
Central Mechanical Division
Department of Urban
Development & Municipal Affairs
Nirman Bhavan, Salt Lake,
Kolkata-700 091

18/6/26

Special Engineer
Salt Lake Reclamation & Development Circle
Deptt. of U.D. & M.A., Govt. of W.B.
Nirman Bhawan, Salt Lake City, Kolkata-91